

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**

**UNSTARRED QUESTION NO. 4841**

TO BE ANSWERED ON THE 16<sup>th</sup> December, 2016/ Agrahayana 25, 1938 (SAKA)

**CSR Funds**

**QUESTION**

**4841. SHRI B.V. NAIK:**

Will the Minister of FINANCE be pleased to state:

- (a) the details of development/welfare schemes funded by various nationalised banks under the Corporate Social Responsibility (CSR) during the last two years, bank and year-wise; and
- (b) the details of the funds allocated during each of the last two years in this regard, bank-wise?

**ANSWER**

The Minister of State in the Ministry of Finance  
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): The Public Sector Banks (except Industrial Development Bank of India (IDBI) and Bharatiya Mahila Bank (BMB)) are not covered under the Companies Act and hence CSR policy is not applicable on the banks.

The details of development/welfare schemes funded by IDBI and BMB under CSR during the last two years is given below:

Bank Name	(No. of Schemes)	
	2014-15	2015-16
IDBI	50	20
BMB	2	2
Total	52	22

The details of funds allocated by IDBI and BMB under CSR for the last two years is given below:

Bank Name	(Amount in Rs.)	
	2014-15	2015-16
IDBI Bank	23,43,82,747	9,44,44,790
BMB	3,33,048	6,04,500
Total	23,47,15,795	9,50,49,290

RBI vide its circular dated December 20, 2007 has issued guidelines on Corporate Social Responsibility, Sustainable Development and Non-Financial Reporting – Role of Banks. RBI advised banks to put in place a suitable and appropriate plan of action towards helping the cause of sustainable development, with the approval of their Boards. Further, it has advised banks / financial institutions to keep themselves abreast of the developments on an on-going basis and dovetail / modify their strategies / plans etc. in the light of such developments.

All Scheduled Commercial Banks including PSBs are allowed to extend voluntary contribution / donation during a financial year, aggregating up to 1% of their published profit for the previous year. In case of loss making banks, they can make donations totalling Rs. 5.00 lakhs only in a financial year. Such spending on donations by banks is voluntary in nature subject to respective Board's approval.

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